

1	2	3	4	5
30.	West Bengal	5.0	3.1	4.6
31.	Andaman and Nicobar Islands	5.3	42.8	15.8
32.	Chandigarh	5.2	20.8	9.0
33.	Dadra and Nagar Haveli	0.6	0.0	0.4
34.	Daman and Diu	3.0	3.3	3.1
35.	Lakshadweep	12.5	50.5	21.3
36.	Puducherry	7.2	21.7	10.3
	ALL-INDIA	6.1	5.6	6.0

Source: Annual Report PLFS, 2017-18, M/o Statistics and Programme Implementation.

Joint Venture for LPG pipeline projects

2678. DR. KANWAR DEEP SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government proposes to establish infrastructure for LPG pipelines across the country to cater to effective distribution of LPG;
- (b) if so, the details of the LPG pipeline projects under construction, sanctioned and to be considered for sanction in near future;
- (c) whether Government has proposed formation of Joint Venture (JV) or consortium for implementation of the LPG pipeline projects; and
- (d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Establishment of LPG Pipeline infrastructure is taken up by the Public Sector Oil Marketing Companies (OMCs) based on techno-commercial feasibility studies. LPG Pipelines are laid from refineries to LPG bottling plants. Petroleum and Natural Gas Regulatory Board (PNGRB) established under the PNGRB Act, 2006, in the year 2007, is the authority to grant authorization for laying of LPG pipelines. Entities that propose to lay, build, operate or expand a pipeline apply to the Board for obtaining authorisation under the Act.

(b) The total length of LPG Pipeline network in the country is 8,296 km comprising of the following pipelines:-

- (i) Panipat-Jalandhar LPG Pipeline (Length: 280 Km)
- (ii) Paradip-Haldia-Durgapur LPG pipeline (Length: 673 Km); (extension of pipeline to Patna and Muzaffarpur results in total length of 918 Km)
- (iii) Ennore-Trichy-Madurai LPG pipeline (Length: 615 Km)
- (iv) Kandla-Gorkhpur LPG pipeline (Length: 2757 Km)
- (v) Jamnagar-Loni LPG pipeline (Length: 1414 Km)
- (vi) Vizag-Secunderabad LPG pipeline (Length: 621 Km)
- (vii) Mangalore-Hassan-Mysuru-Yediyuru LPG pipeline (Length: 356 Km)
- (viii) Uran-Chakan/Shikrapur LPG pipeline (Length: 168 Km)
- (ix) Hassan-Cherlapally LPG pipeline (Length: 680 Km)
- (x) Mumbai-Uran LPG pipeline (Length: 29 Km)
- (xi) Kochi-Coimbatore-Salem LPG pipeline (Length: 458 Km)

(c) and (d) Three OMCs namely, Indian Oil Corporation Limited, Hindustan Petroleum Corporation Limited and Bharat Petroleum Corporation Limited have formed a consortium for submitting the bid to PNGRB for authorization for Kandla-Gorakhpur LPG Pipeline. PNGRB has granted authorization to the consortium for implementing and operating Kandla-Gorakhpur LPG Pipeline.

DBTK Scheme in Rajasthan

2679. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has received request from Rajasthan Government for compulsory marking of LPG connection holders in ration cards to facilitate Direct Benefit Transfer for Kerosene (DBTK) Scheme;
- (b) if so, the details thereof and the action taken thereon;